

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO-2219
ANSWERED ON- 09/12/2024

DELAY IN SENATE ELECTIONS IN PUNJAB UNIVERSITY

2219. SHRI MANISH TIWARI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that the process for Punjab University Senate elections, as mandated under the Panjab University Act, 1947, has not been initiated despite its tenure has been ended on October 31, 2024 and the Punjab University Act/calendar provides that the election process must be initiated 240 days before the expiry of the term of the senate i.e. in January/ February 2024 itself;
- (b) if so, the measures taken/proposed to be taken by the Government to expedite the process and ensure transparency in conducting elections;
- (c) whether the Government has any plans to convert Punjab University into a Central University to control its governance; and
- (d) the manner in which effective coordination between the Government and State Government of Punjab is ensured to address the issue of delayed Senate elections?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR.SUKANTA MAJUMDAR)

(a) to (d) : Panjab University has been established by Panjab University Act, 1947 and it's academic as well as administrative matters are governed by the rules/regulations made thereunder. The Senate Election in Panjab University is conducted by the University after due approval from Chancellor. The Ministry is guided by the autonomy of the Panjab University. Government has no plan to convert Punjab University into a Central University, at present.
